

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE SITTING AT CHENNAI

ORIGINAL APPLICATION NO. 138 of 2020 (SZ)

IN THE MATTER OF :

V.B.R. Menon, B.E (Mech), MBA (IIMA), LLB,
Chennai – 600 078

... Applicant

and

The Chief Secretary to Government of Tamilnadu,
Secretariat ,Chennai - 600 009 and 7 others

... Respondents.

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Date : 31.12.2020

FILED BY :



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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE SITTING AT CHENNAI

ORIGINAL APPLICATION NO. 138 of 2020 (SZ)

IN THE MATTER OF :

V.B.R. Menon, B.E (Mech), MBA (IIMA), LLB,
Advocate,
Flat No: 4B, Brook Dale Apartments,
No:12, P.T. Rajan Salai,
K.K. Nagar, Chennai – 600 078

... Applicant

And

1. The Chief Secretary to Government of Tamilnadu,
Fort St. George, Secretariat, Chennai - 600 009
2. The Secretary to Government of Tamilnadu,
Health and Family Welfare Department,
Fort. St. George, Secretariat, Chennai - 600 009
3. The Chairman,
Central Pollution Control Board,
Parivesh Bhawan, East Arjun Nagar,
New Delhi - 110 032
4. M/s Indian Oil Corporation Ltd.,
Rep. by : The Executive Director (Retail),
Indian Oil Bhawan,
No.139, Nungambakkam High road,
Chennai -600 034
5. M/s Bharat Petroleum Corporation Ltd.,
Rep.by : The State Head (Retail),
Southern Regional Office,
No.1, Ranganathan Gardens,
Off. 11th Main road, Anna Nagar,
Chennai -600 040
6. M/s Hindustan Petroleum Corporation Ltd.,
Rep .by : The Zonal Manager,
GMO SZ – Retail,
Thalamuthu Natarajan Building,
4th Floor, No.3045, Gandhi Irwin Road,
Chennai -600 008
7. M/s Shell India Markets Private Limited,
Rep. by: The Regional Manager,
South Zone Office,
Campus-4A, RMZ Millenia Business Park,
No.143, Dr.M.G.R. Road,
Perungudi, Chennai -600 096

8. M/s Nayara Energy Limited,
Rep.by: The Divisional Manager,
Chennai Divisional Office,
No.58, New Avadi Road,
Thandavaraya, Kilpauk,
Chennai -600 010

... Respondents

**COMMON OBJECTIONS BY THE APPLICANT TO THE STATUS REPORTS
FILED BY THE 4th, 5th, 6th and 7th RESPONDENTS**

MOST RESPECTFULLY SHOWTH :

1. It is submits that I have filed the above Application seeking :

(A). To direct the Respondent Oil Marketing Companies, R- 4 to R- 8 , to instal Vapour Recovery Systems , Stage 1 and 2 in good working condition before opening and commissioning of any new Petroleum Retail Outlets in Tamilnadu ,

(B). Direct the Respondent Oil Marketing Companies, R- 4 to R- 8 to install and operate Vapour Recovery Systems , Stage 1 and 2 , in all the existing Petroleum retail outlets in Tamilnadu within a time schedule to be prescribed by this Hon'ble Tribunal for each City, Town and rural area situated in Tamilnadu.

and

(C). pass such further order or orders as may be fit proper and necessary in the facts and circumstances of the case and thus render justice.

2. It is submitted **at the outset** that CPCB had earlier issued a direction under Sec. 5 of the Environment (Protection) Act, 1986 on 12.02.2016 wherein all the Petroleum Retail Outlets with monthly sales over 300KL and situated within **the 45 Nos. of Cities having more than 1 Million population across India** had been directed to complete installation of VRS Stage 1-B & 2 before 31.12.2017 .

3. It is further submitted that non- compliance of the above direction dated 12.02.2016 by the 4th, 5th and 6th Respondents , in respect of Delhi region, and the Penalty of Rs. 1 Crore imposed on them by the Hon'ble Principal Bench was the dispute raised before the Hon'ble Apex Court in CA Nos.161-163 of 2018. The Hon'ble Apex Court had slightly modified the schedule while

disposing of the case vide the Final Order dated 14.02.2019. ([Ref; Page Nos. 33-35 of OA](#)).

4. It is further submitted that the above Direction dated 12.02.2016 was equally applicable to all the Petroleum Outlets having more than 300KL monthly sales in Chennai, Coimbatore , Madurai and Trichy , cities having population over 1 million as per 2011 census . Exhibits 3 & 4 shall show the current status of the dismal compliance of the above direction by the 4th, 5th and 6th Respondents . The relevant data regarding the 7th and 8th Respondents are yet to be submitted .

5. It is , hence, submitted that the 4th to 8th Respondents have also become liable for payment of Penalty and other penal actions for the non-compliance of the above direction within the prescribed time limit of 31.12.2017 , as it was done in the case of Delhi region vide the individual Notices dated 12.12.2018 issued by CPCB to all of them. ([Ref; Page Nos. 27-29 and 32 of OA](#)).

6. **It is further submitted that the subsequent Direction issued to the 4th to 8th Respondents by CPCB on 18.09.2020 under Sec. 5 of the Environment (Protection) Act, 1986 is in addition to and not a substitute or modification of the earlier Direction issued on 12.02.2016 as the categories of Outlets covered by the 2 directions are separate and distinct .** While the Direction dated 12.02.2016 shall apply to those outlets having monthly sales volume above 300 KL and situated within the 45 million population Cities in India , the subsequent Direction dated 18.09.2020 shall be applicable only to the other 2 categories of outlets (i) situated within the Million Population Cities and having monthly sales of 100KL upto 300 KL and those (ii) situated within the other cities having population above 1 Lakh and less than 1 million and having more than 300 KL of monthly sales

7. **It is , hence, submitted that there is no overlap or ambiguity of the Retail Outlets coming within the scope of the above 2 Directions dated 12.02.2016 and 18.09.2020 and both the categories are independent and mutually exclusive from each other.** Hence, the averment by the 4th to 7th Respondents that CPCB has extended the time limit for the installation of 1-A&B & 2 stages of VRS in all the outlets , including those coming under the ambit of the Direction dated 12.02.2016, is mischievous and shall constitute misrepresentation..

8. It is further submitted that as regards the 2nd Category of retail outlets coming under the ambit of the direction dated 18.09.2020 i.e. the outlets with (i) > 100 KL and < 300KL monthly sales within the Million Population Cities and (ii) > 300 KL monthly sales inside > 1 Lakh and < 1 million population Cities, no actions/ steps have been initiated so far to comply with the said direction within the time limits prescribed by CPCB vide the direction dated 18.09.2020. The Applicant has gone through the various Open Tenders floated by the 4th to 6th Respondents since 2018 in this regard and has found that the purchases and installation works which are necessary to comply with the earlier direction dated 12.02.2016 are yet to be initiated. Copies of some of the extracts from those Tender documents floated by the 5th Respondent have been annexed herewith for illustration purpose as Exhibits 7 and 8. .

9. It is further submitted that VRS stage 1-A &B and 2 equipments are not off-the-shelf items readily available for purchases and installations within short lead times. Purchases and installation of these items involve substantially long lead times of about 6 months to 1 year and hence the 4th to 8th Respondents should have commenced the procurement and installation processes by now to meet the deadlines prescribed by CPCB.

10. It is further submitted that the omission by the 4th to 7th Respondents to give separate data in their status reports regarding the installation of VRS Stages 1 -A&B and 2 individually had raised doubts about the veracity of figures submitted by them in my mind . Hence, I did some field enquiry and verification about the genuineness of the Status Reports submitted by the 4th to 6th Respondents, who are Public Sector Undertakings. Similar exercise could not be done in respect of the 7th and 8th Respondents due to their private company status.

11. It is further submitted that the 4th and 6th Respondents have replied to the RTI Applications in this regard but the 5th Respondent did not provide any reply which has necessitated to file an RTI Appeal. The data collected through RTI and other details collected through some reliable sources have been submitted herewith as Exhibit Nos 1,2 and. 9.

12. It is further submitted that a perusal of Exhibit No. 9 shall reveal that the status of the compliance of even the earlier Direction dated 12.02.2016 is quite appalling, even after 3 years of the prescribed deadline

ie. 31.12.2017. There has been almost total failure to instal Stage 1 A&B Vapour Recovery Systems in the above outlets , especially by the 5th Respondent , and many Stage 2 equipments are not in running condition. It shall reflect on the true intent and conduct of the 4th to 8th Respondents in a matter of such importance involving public health and safety.

13. It is further submitted that to satisfy about the reasonableness of the assurances given by the 4th to 8th Respondents in their Status Reports, it shall be necessary to direct them to submit their procurement and installation works schedules of VRS Stage 1-A &B and 2 in respect of the existing outlets which have already come under the ambit of the 2 CPCB Directions dated 12.02.2016 and 18.09.2020 respectively.

14. It is further submitted that it shall be further necessary to conduct inspection of all the outlets covered under the Direction dated 12.02.2016 by the Regulatory Authorities to ascertain the exact quantum and status regarding the installation of VRS stage 1-A&B and 2 equipments as on date as it was done in New Delhi area and found that the data submitted by the OMC s were false. As any decision which this Hon'ble Tribunal may take shall be based on exact ground realities, inspection of all the outlets having monthly sales volume above 300 KL inside Chennai, Coimbatore, Madurai and Trichy by the Regulatory Authorities shall be unavoidable. **It is all the more necessary as the statements submitted by the 4th to 6th Respondents regarding the exact quantum of outlets and the status of implementation of the directions by CPCB have been found to be false and unreliable on previous occasions,**

15. It is further submitted that as the time schedules prescribed by the earlier direction dated 12.02.2016 has already been delayed by over 3 years in respect of the 1st category of outlets and the subsequent direction dated 18.09.2020 in respect of the 2nd Category outlets is certainly not going to be met in view of the above stated facts, it has become imperative that this Hon'ble Tribunal may issue appropriate further directions and take appropriate punitive actions against the 4th to 8th Respondents to compel them to adhere to the timelines , at least from hereafter. If timely compliance is left to the 4th to 8th Respondents only , the above 2 directions by CPCB dated 12.02.2016 and 18.09.2020 shall continue to remain to be a mirage, eternally.

16. **It is further submitted that it may be necessary to separately deal with the violation of the Direction dated 12.02.2016 issued by CPCB in**

respect of those outlets situated in Chennai, Madurai, Trichy and Coimbatore, the Million Cities in Tamilnadu, as the subsequent Direction dated 18.09.2020 by CPCB shall be applicable to altogether different categories of outlets , as explained in the preceding paragraphs . Even the number of outlets which come in under the ambit of the 2 Directions by CPCB may have to be independently ascertained as it is not certain whether the figures reported by CPCB in their Status report are based on the reports received from the OMC s alone or after independent verification by CPCB..

The averments made in the Original Application No. 138 (SZ) of 2020 may be read as a part and parcel of this common objections for better appreciation of the facts of the case.

It is therefore humbly prays that this Hon'ble Tribunal pleased to reject the above status reports filed by the 4th, 5th , 6th and 7th Respondents as incomplete and devoid of necessary details and allow the above Original Application as prayed for and thus render justice .



Applicant

VERIFICATION

I, V.B.R. Menon, Son of (Late) K.M.B. Menon , aged 67 years, residing at Flat No. 4B, Brook Dale Apartments, No:12, P.T. Rajan Salai, K.K. Nagar, Chennai - 600 078 do hereby verify that the contents of paras 1 to 16 are true to my personal knowledge and that I have not suppressed any material fact .



Applicant.

Date : 31.12.2020

Place : Chennai



हिन्दुस्तान पेट्रोलियम कॉर्पोरेशन लिमिटेड

(भारत सरकार का उपक्रम) रजिस्टर्ड ऑफिस : 17, जमशेदजी टाटा रोड, मुम्बई-400020.

HINDUSTAN PETROLEUM CORPORATION LIMITED

(A GOVERNMENT OF INDIA ENTERPRISE) REGISTERED OFFICE : 17, JAMSHEDJI TATA ROAD, MUMBAI-400020.

CIN : L23201MH1952GOI008858

चेन्नै रिटेल क्षेत्रिय कार्यालय Chennai Retail Regional Office

'पेट्रो भवन', द्वितीय मंजिल, नं. 82, टी.टी.के. मार्ग, आल्वार्पेट, चेन्नै - 600018. 'Petro Bhavan', 2nd Floor, No. 82, T.T.K. Road, Alwarpet, Chennai - 600018.

BY RPAD

Code : CHRO/SS/RTI

Date : 09/12/2020

Shri K P Radhakrishnan
No.6A, 1st Main Road
Porur, Chennai 600116
M: 9884485068

Dear Sir,

Sub : Information sought under RTI Act – 2005

This has reference to your RTI application dated 16.11.2020, received by us on 17.11.2020, along with RTI application fee of Rs.10/- by way of Pay order dt.16.11.2019 for Rs.10/-, requesting for certain information under RTI Act 2005. Please find below our reply pertaining to Chennai Retail Regional Office, as under, in seriatim :

Your query # 1: "Names and addresses of HPCL Petroleum Retail Outlets in Chennai City in which Vapour Recovery Systems No.2 has already been installed till date"

Our reply: Please find below details:

Outlet name	Address
Selvan Service Station,	No. 25, Arcot Road, Saligrammam Chennai- 600093
Lans Services Station	26, Greenways Road Raja Annamalai Puram Chennai- 600028
Anna Nagar Auto Service	E/1 111 Avenue Annanagar, Chennai- 600102
Balaji Agencies	R 21/2 Ambattur Ind Estate Rd, Chennai-600101
Saran Agencies	120-122 Ponamallee High Road Maduravoil, F3Chennai- 600095
Sri Murugan Agencies	G-10 Industrial Estate Road Mugappair Village Ambattur, Chennai- 600053
Shymala & Co	No. 147-B, Poonamallee High Road Nerkundram, Chennai- 600107

Your query # 1: "Names and addresses of HPCL Petroleum Retail Outlets in Chennai City in which Vapour Recovery Systems No.1B has already been installed till date"

Our reply: Please find below details:

Outlet name	Address
Anna Nagar Auto Service	E/1 111 Avenue Annanagar, Chennai- 600102
Balaji agencies	R 21/2 Ambattur Ind Estate Rd, Chennai-600101
Sri Murugan agencies	G-10 Industrial Estate Road Mugappair Village Ambattur, Chennai- 600053

You may, if need be, appeal to Executive Director-Retail SBU, Hindustan Petroleum Corporation Limited, 8 SV Marg, Ballard Estate, Mumbai 400 001, within 30 days from the date of receipt of this letter at your end and no fee is payable for the first appeal.

Thanking you,

Very truly yours

BALAJI ANANDAN
Dy. General Manager-Retail &
Central Public Information Officer

इंडियन ऑयल कॉर्पोरेशन लिमिटेड

विपणन प्रभाग: दिक्षणी क्षेत्र, इंडियन ऑयल भवन,
139, महात्मा गांधी रोड (नुंगम्बाक्कम हाई रोड),
चेन्नै - 600 034.

Indian Oil Corporation Limited
Marketing Division, Southern Region,
'Indian Oil Bhavan'

139, Mahatma Gandhi Road
, (Nungambakkam High Road)
Chennai - 600 034

☎: 044-28330101 (20 lines)

Fax: 044-28330051 Grams: 'INDIANOIL'



IndianOil
A Maharatna
Company

तमिलनाडु राज्य कार्यालय
Tamil Nadu State Office

SPEED POST

REF: RTI /6(11)/ RS/688

DATE: 09.12.2020

Shri. K. P. Radhakrishnan
No. 6A, 1st Main Road
Lakshmi Nagar Extension
Porur, Chennai. 600116

Dear Sir / Madam,

Sub: Information sought by you under the Right to Information Act, 2005

This has reference to your RTI Application dated 16.11.2020 with requisite fee received by PIO/TNSO on 18.11.2020 for seeking information under RTI Act. The reply to your query is as under:

Q1: Name and addresses of IOCL petroleum retail outlets in Chennai city in which vapour recovery systems no.2 have already been installed till date.

Reply:

**IMMANUEL AGENCIES	"PLOT 1&2 PARK DUGAR MT.POONAM" "ROAD CHENNAI" LOCK NO: 1114/122
S B ENTERPRISES - SERVICE PROVIDER	COCO INDIRA NAGAR NO. 60 LB ROAD ADAYAR LK NO 1192/122 INDIRA NAGAR.
**WOODLANDS ENTERPRISES	LOCK NO 1091/122 59 DR.RADHAKRISHNAN ROAD MYLAPORE

Q2: Name and addresses of IOCL petroleum retail outlets in Chennai city in which vapour recovery systems no.1B have already been installed till date.

Reply:

**IMMANUEL AGENCIES	"PLOT 1&2 PARK DUGAR MT.POONAM" "ROAD CHENNAI" LOCK NO: 1114/122
S B ENTERPRISES - SERVICE PROVIDER	COCO INDIRA NAGAR NO. 60 LB ROAD ADAYAR LK NO 1192/122 INDIRA NAGAR.
**WOODLANDS ENTERPRISES	LOCK NO 1091/122 59 DR.RADHAKRISHNAN ROAD MYLAPORE

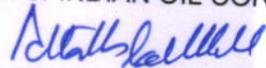
[Handwritten signature]

REF: RTI /6(11)/ RS/688
DATE: 09.12.2020

In case you have any grievance against the above reply, you may prefer an appeal to the below mentioned Appellate Authority appointed under the RTI, Act, within 30 days from the receipt of this communication. The address of the Appellate Authority is given below.

Shri. P. Jayadevan
Appellate Authority and Executive Director (TN&P)
Indian Oil Corporation Ltd., (Mktg Division)
Indian Oil Bhavan, 139, Mahatama Gandhi Road
(Nungambakkam High Road)
CHENNAI- 600 034

Yours faithfully,
For INDIAN OIL CORPORATION LTD.,



(S. PATTABIRAMAN)
GENERAL MANAGER I/C (LPG) & PUBLIC INFORMATION OFFICER,
TAMIL NADU STATE OFFICE

EXHIBIT NO. 3

**SUMMARY OF COMPLIANCE OF THE DIRECTIONS DATED
12.02.2016 and 18.09.2020 ISSUED BY CPCB UNDER SEC. 5 OF
THE ENVIRONMENT (PROTECTION) ACT, 1986 DIRECTING
INSTALLATION OF V R S . STAGE 1-B & 2**

Sl. No	CPCB Circular Ref :	Scope	Compliance status.
1	Direction dated 12.02.2016	Applicable to outlets in ; Cities having population above 1 Million & Monthly sales volume above 300 KL	(i) Target date; 31.12.2017 (ii) More than 50 % of VRS Stage-1-B is pending (iii) Complete and up-to-date data not submitted by R-4 to R-8 (iv) Chennai, Coimbatore , Madurai and Trichy come under this category as per 2011 Census.
2	Direction dated 18.09.2020	Applicable to outlets in ; (i) Cities having population above 1 Million & Monthly sales volume above 100 KL and below 300 KL. or (ii) Cities having population above 1 Lakh but less than 1 million & Monthly sales volume above 300 KL	(i) Target dates ; July,2021 to August ,2022 (ii) Data on quantum of City-wise outlets not provided. (iii) No action plans regarding procurement and installation plans have been submitted.. (iv) Lead time of procurement and installation works in existing outlets are beyond the target dates. (v) Past performance of R-4 to R-8 across India in installing VRS Stage 1-B & 2 does not inspire confidence in achieving the prescribed targets. (vi) List of Cities coming under this category to be ascertained and confirmed. R-5 has submitted a list..

EXHIBIT NO. 4

STATEMENT REGARDING NON- COMPLIANCE OF THE DIRECTION DATED 12.02.2016 ISSUED U/S 5 OF ENVIRONMENT (PATENT) ACT, 1986 BY CPCB DIRECTING INSTALLATION OF VAPOUR RECOVERY SYSTEMS (VRS) , STAGE 1B & 2 , IN ALL THE OUTLETS HAVING MONTHLY SALES VOLUME >300 KL IN THE 45 NOS. OF MILLION POPULATION CITIES, WHICH INCLUDE CHENNAI, COIMBATORE, MADURAI AND TRICHY, BEFORE 31/12/2017 (REF : pp 27 - 29 OF THE ORIGINAL APPLICATION)

I. Name of Company : INDIAN OIL CORPORATION LTD.,

Sl. No	City	No. of Outlets selling > 300 KL	STATUS OF INSTALLATION OF VRS- 1B & 2						Remarks
			As per CPCB Status Report (Nos)		As per OMC Status Report (Nos)		As per RTI Reply received (Nos)		
			1-B	2	1-B	2	1-B	2	
1	Chennai	6 Nos.	3	3	NA	3	3	3	50% still pending . Stage-wise break up of 1-B & 2 not given in OMC Status Report
2	Coimbatore	2 Nos.	1	1	NA	1	NA	NA	50% still pending, NA- Not available

II. Name of Company : HINDUSTAN PETROLUUM CORPORATION LTD

Sl.No	City	No. of Outlets selling > 300 KL	No. of Outlets in which VRS - 1B & 2 already fixed						Remarks
			As per CPCB Status Report (Nos)		As per OMC Status Report (Nos)		As per RTI Reply received (Nos)		
			1-B	2	1-B	2	1-B	2	
1	Chennai	6 Nos.	3	6	NA	6	3	7	50% still pending . Stage-wise break up of 1-B & 2 not given in OMC Status Report

III. Name of Company : BHARAT PETROLEUM CORPORATION LTD.,

Sl. No	City	No. of Outlets selling > 300 KL	No. of Outlets in which VRS - 1B & 2 already fixed						Remarks
			As per CPCB Status Report (Nos)		As per OMC Status Report (Nos)		As per RTI Reply received (Nos)		
			1-B	2	1-B	2	1-B	2	
1	Chennai	18 Nos.	Nil	16	NA	14	NA	NA	100% of Stage 1-B pending. RTI Reply not given .RTI Appeal pending- NA- Not available
2	Madurai	1 No.	Nil	Nil	NA	1	NA	NA	----- do-----
TOTAL		33 Nos.	7 Nos.	26 Nos.	Nil	25 Nos.	6 Nos.	10 Nos.	BPCL has not replied to the RTI application seeking relevant details for verification.

IMPORTANT NOTES;

- None of the Respondent OMC s have given the names and addresses of the Outlets where the VRS Stage 1-B & 2 are due for installation and have been installed so far. Further, no break ups have been given regarding installation of Stage 1-B & 2 separately for the outlets. Without the above details, neither verification nor the assessment of compliance of the direction issued by CPCB is possible.
- BPCL has not provided the relevant information against the RTI Application against which an RTI Appeal has been filed. It shall necessarily raise suspicion about the veracity of the status report submitted by them.
- The prescribed date for the completion of installation of VRS Stage 1-B & 2 in respect of the above outlets (situated in Million Cities with more than 300KL monthly sales) had expired on 31.12.2017 ie. more than 3 years ago. It shall reflect on the attitude and conduct of the above OMC s towards the directions issued by CPCB as well as this Hon'ble Tribunal.**

SPEED POST

B-33014/30/2013/AQM

December 12, 2018

To,

**The Chairman,
M/s Hindustan Petroleum Corporation Limited,
Petroleum House, 17, Jamshedji Tata Road, Mumbai,
Maharashtra 400020**

Sub.: Direction under Section 5 of Environment (Protection) Act, 1986 regarding installation of Stage I and Stage II vapour recovery systems in petrol refueling stations.

WHEREAS, clean air is a matter of right and it is necessary to take steps towards improvement of Air Quality and for protecting public health National Ambient Air Quality Standards have been prescribed for 12 pollutants viz. PM_{2.5}, PM₁₀, SO₂, NO₂, CO, Ozone, NH₃, Benzene, Benzo(a)pyrene, Pb, Ni, and As;

WHEREAS, many towns and cities, where ambient air is monitored under National Ambient Monitoring Programme, are not complying with the National Ambient Air Quality Standards, particularly with respect to particulate matter pollution, and NO₂, benzene and Ozone are becoming a matter of concern;

WHEREAS, petrol refueling stations are a major sources of emissions of benzene, which is a carcinogenic compound, and the people in the vicinity of these stations including the workers engaged in the dispensing activities may potentially be at risk of benzene exposure;

WHEREAS, petroleum refueling stations are also source of other volatile organic compounds (VOC), which are emitted from loading/unloading operations, and refueling of individual vehicles and are precursor to tropospheric ozone; therefore, requiring control of VOC emissions from such installations as an important step for improving air quality, particularly in regard to benzene and ozone.

WHEREAS, the Ministry of Environment & Forests, Government of India, vide Notifications No. GSR 913 (E) dated 24.10.89, has delegated the powers vested under Section 5 of the Environment (Protection) Act, 1986 to the Chairman, Central Pollution Control Board, to issue directions to any industry or any local body or any other authority for violations of the standards and the rules notified under the Environmental (Protection) Rules, 1986 and amendment thereof,

WHEREAS, Chairman, CPCB in exercise of the powers vested under Section 5 of The Environment (Protection) Act, 1986 issued the following directions on February 12, 2016 to oil manufacturing companies for compliance:

Contd....

-2-

1. Stage I & II vapour recovery systems shall be installed in all the retail outlets with capacity 300 KL/M and more, in 46 cities with million plus population by December 2017. The vapour recovery systems shall have minimum 80% vapour recovery efficiency;
2. All new retail outlets with capacity more than 300KL/M, to be commissioned after date of issue of these directions, shall come up with modern dispensing units with in-built VRS facilities;
3. Retail outlets will mandatorily ensure switching off ignition of vehicles during refueling;
4. Submit city-wise action plans within 15 days from receipt of these directions;
5. Provide information regarding number of retail outlets with capacity > 300KL/M, 100-300 KL/M, and <100 KL/M and VRS facilities installed/in progress in 46 cities with million plus population (as per annexed format), within 15 days from receipt of these directions; and

WHEREAS, an application titled as OA No. 147/2016: Aditya N. Prasad Vs Union of India & Ors. was filed before the Hon'ble National Green Tribunal seeking directions regarding installation of Stage I & II vapour recovery systems at fuel stations, distribution centers, terminals, railway loading/ unloading facilities and airports;

WHEREAS, Hon'ble National Green Tribunal vide order dated September 28, 2018 directed oil companies to ensure installation of VRS in petrol pumps selling more than 300 kl per month on or before 31.10.2018 and with regard to remaining on or before 31.12.2018;

WHEREAS, Hon'ble National Green Tribunal vide order dated September 28, 2018 directed CPCB to issue directions and ensure that necessary steps are taken by all the concerned;

WHEREAS, in compliance of directions of Hon'ble National Green Tribunal order, CPCB issued direction under Section 5 of The Environment (Protection) Act, 1986 on October 25, 2018 regarding installation of Stage I and Stage II vapour recovery systems in petrol refueling stations;

WHEREAS, inspections of petrol pumps operating in Delhi-NCR was carried on November 01-10, 2018, by joint teams of CPCB, MOEF & CC and State Government observed non-compliance CPCB directions;

WHEREAS, Show Cause notice to M/s Hindustan Petroleum Corporation Limited under Section 5 of Environment (Protection) Act, 1986 issued on November 05, 2018 regarding installation of stage I and stage II vapour recovery systems in petrol refueling stations;

WHEREAS, response received vide letter dated 06.11.2018, found unsatisfactory. Accordingly, Personal hearing was conducted on 12th November 2018 and instruction given for compliance of NGT order;

WHEREAS, in response to personal hearing a communication was submitted by M/s Hindustan Petroleum Corporation Limited to CPCB vide letter dated 14.11.2018 enclosing list and status of installation of VRS of retail outlets with > 300 KL/M petrol;

-3-

WHEREAS, CPCB official along with officials of M/s Hindustan Petroleum Corporation Limited on 24.11.2018 conducted random inspection of 5 retail outlets (more than 300 KL/M) in NCT Delhi for verification of installed Stage I and Stage II Vapour Recovery System;

WHEREAS, it was observed that Stage I vapour recovery systems is not installed in retail outlets inspected;

NOW THEREFORE, in view of above and in exercise of power vested under Section 5 of Environment (Protection) Act, 1986, M/s Hindustan Petroleum Corporation Limited is directed to pay Environmental Compensation of Rs 1,00,00,000/- (Rs. One Crore only);

M/s Hindustan Petroleum Corporation Limited shall submit compliance report regarding directions of Hon'ble National Green Tribunal vide its order dated September 28, 2018 in Original Application No. 147/2016 by December 20, 2018 and thereafter fortnightly progress shall be filed with CPCB by the 1st and 15th of every month.

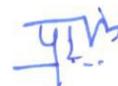


 12/01/19

(S.P.S Parihar)
Chairman

Copy to:

1. **Joint Secretary,** : for information please
Ministry of Petroleum and Natural Gas,
Shastri Bhawan, New Delhi – 110001
2. **Joint Secretary,** : for information please
CP Division,
Ministry of Environment, Forests and Climate Change,
Indira Prayavaran Bhawan, Jorbagh Road,
New Delhi - 110 003
3. **Divisional Head,**
IT Division, CPCB



(Prashant Gargava)
Member Secretary



**CENTRAL PROCUREMENT ORGANISATION (M)
BHARAT PETROLEUM CORPORATION LIMITED
'A' INSTALLATION, SEWREE-FORT ROAD
SEWREE (EAST), MUMBAI-400015**



OPEN TENDER

**SUPPLY, INSTALLATION, COMMISSIONING
& SUPPORT (CAMC) OF
VAPOUR RECOVERY SYSTEM (VRS) STAGE-II
FOR RETAIL OUTLETS**

**TENDER CRFQ NUMBER: 1000325631
E-TENDER SYSTEM NUMBER: 54072
DUEDATE: 09.04.2019 AT 15:00 HRS IST**

ANNEXURE-II: BILL OF QUANTITIES & CITY DETAILS

The breakup of quantity in nos. for VRS elements is given below:

SR.	ITEM	QUANTITY
1	Nozzle for VRS System	5400
2	Coaxial Hose with Coupling & A/L Regulator	5400
3	PV Vent	713
4	Controller System	594
5	Vaccum Pump and Motor Assembly	640

The tentative list of 46 cities in which VRS stage II system is required at new retail outlets (50 ROs) is also given below. However, as per government directives , there might be an addition to the following list of 46 cities which may be communicated during the course of the contract. Also, the requirement for VRS stage II system in such cities is likely to change i.e increase / decrease as per the actual demand. The remaining requirement, i.e 544 nos ,for VRS system -stage II, shall be in NCR:

STATE	SR.	CITY	STATE	SR.	CITY
Andhra Pradesh	1	Vishakhapatnam	Maharashtra	24	Vasai-virar
	2	Vijaywada		25	Thane
Bihar	3	Patna		26	Navi Mumbai
Chattisgarh	4	Raipur		27	Kalyan Dombivali
Delhi	5	Delhi		28	Pimpri Chinchwad
Gujarat	6	Ahmedabad	Punjab	29	Amritsar
	7	Rajkot		30	Ludhiana
	8	Surat	Rajasthan	31	Jaipur
9	Vadodara	32		Jodhpur	
Haryana	10	Faridabad		33	Kota
Jammu & Kashmir	11	Shrinagar	Tamilnadu	34	Chennai
Jharkhand	12	Dhanbad		35	Coimbatore
	13	Ranchi		36	Madurai
Karnataka	14	Bangalore (BBMP)	Telangana	37	Hyderabad
Madhya Pradesh	15	Bhopal	Uttar Pradesh	38	Agra
	16	Gwalior		39	Allahabad
	17	Indore		40	Ghaziabad
	18	Jabalpur		41	Kanpur
Maharashtra	19	Aurangabad		42	Lucknow
	20	Mumbai		43	Varanasi
	21	Nagpur		44	Meerut
	22	Nashik		West Bengal	45
	23	Pune	46		Howrah

**CENTRAL PROCUREMENT ORGANISATION (M)
BHARAT PETROLEUM CORPORATION LIMITED
'A' INSTALLATION, SEWREE-FORT ROAD
SEWREE (EAST), MUMBAI-400015
OPEN TENDER**



**SUPPLY & INSTALLATION OF
VAPOUR RECOVERY SYSTEM (VRS) STAGE-IB FOR RETAIL
OUTLETS AT NATIONAL CAPITAL REGION AND NEW RETAIL
OUTLETS (PAN INDIA)**

**TENDER CRFQ NUMBER: 1000328960
E-TENDER SYSTEM NUMBER: 57137
DUE DATE: 10.05.2019 AT 15:00 HRS IST**

**PRE-BID MEETING: 26.04.2019 (11:00 HRS) AT CPO(M), BPCL,
SEWREE(EAST),MUMBAI**

412	REWARI	NUMBERDAR FILLING STATION	MEWAT, HARYANA
413	REWARI	RAO FUEL POINT	REWARI, HARYANA
414	JAIPUR	SHRI SHYAM FILLING STATION	ALWAR RAJASTHAN
415	REWARI	SHAHEED DINDAYAL FUELS	REWARI, HARYANA
416	HISAR	ISHARWAL PETRO STATION	BHIWANI HARYANA
417	KOTA	JAI HANUMAN FILLING STATION	BHARATPUR RAJASTHA
418	HISAR	MAHALAXMI FILLING STATION (SIRSI)	KARNAL, HARYANA
419	HISAR	JAI BHARAT FILLING STATION	SONEPAT, HARYANA
420	HISAR	NIRMAL FUELS	SONEPAT, HARYANA
421	REWARI	NARWAT FILLING STATION	FARIDABAD, HARYANA
422	REWARI	JAI BALAJI FILLING STATION	MAHENDERGARH HARYA
423	REWARI	BABA MOHAN RAM FUELS	REWARI, HARYANA
424	REWARI	MAA SHAKTI FILLING STATION	JHAJJAR, HARYANA
425	REWARI	BHASKAR PETROLEUM	JHAJJAR, HARYANA
426	REWARI	CHANDRA PETROLEUM	MEWAT, HARYANA
427	REWARI	A M FUEL STATION	MEWAT, HARYANA
428	REWARI	GURU JI FILLING STATION	PALWAL, HARYANA
429	REWARI	HEERA KHAN FILLING STATION	MEWAT, HARYANA
430	MEERUT	J T PETROLEUM	GHAZIABAD UTTAR PR
431	REWARI	ARAVALI HILLS FUELS	MEWAT, HARYANA
432	MEERUT	PANDIT LEKHRAJ SURESH CHAND	BULANDSHAHR U.P.
433	MEERUT	MAA SHAKUMBARI FILLING STATION	MUZAFFARNAGAR UTTA
434	REWARI	HARYANA JAGRITI FUELS	REWARI, HARYANA
435	REWARI	RAMPHAL FILLING STATION	JHAJJAR, HARYANA
436	HISAR	DULHERI FILLING STATION	BHIWANI HARYANA
437	REWARI	SAPRU CAR CARE CENTRE	GURGAON, HARYANA
438	HISAR	SWAGAT FILLING STATION	SONEPAT, HARYANA
439	MATHURA	SHAHEED VINOD CHUBEY FS ADHOC	GAUTAM BUDH NAGAR,
440	KOTA	BHARDWAJ FILLING STATION	BHARATPUR RAJASTHA
441	REWARI	SHRI ROHTASH PETRO HUB	GURGAON, HARYANA
442	HISAR	VIKAS FILLING STATION	BHIWANI HARYANA
443	MEERUT	SANJEEV FILLING STATION	BULANDSHAHR U.P.
444	JAIPUR	SHAHEED TEKCHAND FILLING STATION	ALWAR RAJASTHAN

DETAIL OF RETAIL OUTLETS OTHER THAN NCR:

DETAIL OF RETAIL OUTLETS (ALL INDIA)					
Sr. NO.	Zone	RO Name	Territory	State	City
1	West	Roshani Services	Pune	Maharashtra	Pune
2	West	Kedari Service Station	Pune	Maharashtra	Pune
3	West	Raghunath Prasad & Co	Indore	Madhya Pradesh	Indore
4	West	Sukhmani Petro Filling Station	Indore	Madhya Pradesh	Indore
5	West	BP Pune RTO	Pune	Maharashtra	Pune

6	West	Mauli Petroleum	Pune	Maharashtra	Pune
7	West	Swaraj Petroleum	Pune	Maharashtra	Pune
8	West	Deshmukh Petroleum	Pune	Maharashtra	Pune
9	West	Bp Kandivali	Mumbai	Maharashtra	Mumbai
10	West	Om Vedant Petroleum	Mumbai	Maharashtra	Mumbai
11	West	Poona Khumbaria Group Co-Op Fruit	Surat	Gujarat	Surat
12	West	Namrata Petroleum	Thane	Maharashtra	Nashik
13	West	N.A. Printer	Ahmednagar	Maharashtra	Aurangabad
14	West	Vaishnavi Fuels	Indore	Madhya Pradesh	Indore
15	West	Gurunanak Automobiles,A/C Andheri	Mumbai	Maharashtra	Mumbai
16	West	Prakash Automobiles,A/C Jvpd	Mumbai	Maharashtra	Mumbai
17	East	Bp-Gaya	Patna	Bihar	Gaya
18	West	Mittali Service Station	Pune	Maharashtra	Pune
19	West	Universal Service Centre	Thane	Maharashtra	Thane
20	West	Mastakar Auto Service Stn.	Mumbai	Maharashtra	Mumbai
21	West	G. M. Agarwal	Nagpur	Maharashtra	Amravati
22	West	Famous Auto Centre	Pune	Maharashtra	Pune
23	West	Jaihind Highway Service Station	Pune	Maharashtra	Pune
24	West	Gauri Car Centre	Goa	Goa	Porvorim
25	West	Goregaon Petrol Supply Co	Mumbai	Maharashtra	Mumbai
26	West	Bp Wadi	Nagpur	Maharashtra	Nagpur
27	West	Bharat Petrol Depot, Navi Peth	Pune	Maharashtra	Pune
28	West	Kasat Petroleums	Pune	Maharashtra	Pune
29	West	Yash Petroleum	Pune	Maharashtra	Pune
30	West	Beldare Patil Petroleum	Pune	Maharashtra	Pune
31	West	Babji Petroleum	Pune	Maharashtra	Pune
32	West	Shitole Petroleums	Pune	Maharashtra	Pune
33	West	Airoli Service Centre	Thane	Maharashtra	Navi Mumbai
34	West	Bassein Petrol Supply Co A/C Virar	Thane	Maharashtra	Virar
35	West	Ganesh Automobiles	Thane	Maharashtra	Thane
36	West	Sai Service Centre	Thane	Maharashtra	Mira And Bhayander
37	West	Mohidin Auto Care Centre	Goa	Goa	Margao
38	West	Clarina Petrol Pump	Goa	Goa	Margao
39	West	Vikram Auto Services	Mumbai	Maharashtra	Mumbai
40	West	Adarsh Service Station	Mumbai	Maharashtra	Mumbai
41	South	K.Balakrishnaiah&Co.	Hyderabad	Telangana	Hyderabad
42	West	New Bombay Auto Supply Co	Mumbai	Maharashtra	Mumbai
43	West	Bp Kharghar 2	Mumbai	Maharashtra	Navi Mumbai
44	West	Bharat Petrol Depot, Tilak Toad	Pune	Maharashtra	Pune
45	West	Magar Petroleum	Pune	Maharashtra	Pune
46	West	Koteshwar Petroleum	Pune	Maharashtra	Pune
47	West	Express Petro Services Dapodi	Pune	Maharashtra	Pune
48	West	Nanalal Polyesters Pvt Ltd	Surat	Gujarat	Surat

49	West	Bharat Petrol Supply Co	Thane	Maharashtra	Basein
50	West	Jaimal Singh Auto	Thane	Maharashtra	Thane
51	West	E.R.N. Kurade	Goa	Goa	Margao
52	West	Shri Swami Samarth Auto Centre	Goa	Maharashtra	Ambewadi
53	South	Bharath Ser. Stn.	Hyderabad	Telangana	Hyderabad
54	West	Amar Automobiles (A/C Maheshwari Ud	Mumbai	Maharashtra	Mumbai
55	West	Charkop Petroleum	Mumbai	Maharashtra	Mumbai
56	West	Shiddivinayak Petroleum	Pune	Maharashtra	Manjari Budruk
57	West	Janta Petroleum Co.	Rajkot	Gujarat	Adipur
58	West	Naval & Son	Solapur	Maharashtra	Solapur
59	West	Anavil Petroleum	Surat	Gujarat	Surat
60	West	Amideep Petroleum	Surat	Gujarat	Surat
61	West	Siddhivinayak Fuel Centre	Thane	Maharashtra	Navi Mumbai
62	West	Borivali Petrol Supply	Mumbai	Maharashtra	Mumbai
63	West	Famous Auto Service Station	Mumbai	Maharashtra	Mumbai
64	West	Victory Auto	Mumbai	Maharashtra	Kalamboli
65	West	Om Lalita Petroleum	Mumbai	Maharashtra	Mumbai
66	West	Nusserwan Petrol Service Station	Pune	Maharashtra	Pune
67	West	Premier Supply Co.	Pune	Maharashtra	Pune
68	West	Sathe Patil Petroleum	Pune	Maharashtra	Pune
69	West	Maruti Auto Centre	Surat	Gujarat	Surat
70	West	Bp-Surat	Surat	Gujarat	Surat
71	West	Ravi Auto Services (Adhoc)	Thane	Maharashtra	Manpada - Dombivili
72	South	Bp-Thalappara	Calicut	Kerala	Thalappara
73	West	Roys Auto Boutique	Goa	Goa	Vasco-Da-Gama
74	West	Meghashyam Anant Swar & Sons	Goa	Goa	Malpem
75	West	Reira Petro Services Pvt Ltd	Goa	Goa	Calangute
76	West	Bp Park Road	Indore	Madhya Pradesh	Indore
77	West	Chheda Service Station	Mumbai	Maharashtra	Mumbai
78	West	Shahid Bhosale Auto Works	Mumbai	Maharashtra	Navi Mumbai
79	South	The Eluru Petrol Supply Company	Vizag	Andhra Pradesh	Eluru
80	West	Select Automobiles	Pune	Maharashtra	Pune
81	South	Vinod Auto Service	Bangalore	Karnataka	Frazer Town, Bangalore
82	East	Bp-Bhubaneswar	Bhubaneswar	Odisha	Bhubaneswar
83	West	Bp-Shastri Nagar	Ahmedabad	Gujarat	Ahmedabad
84	South	Balakrishna Automobiles	Chennai	Tamil Nadu	Chennai
85	West	Ravi Petroleum	Ahmedabad	Gujarat	Ahmedabad
86	South	Matrushree Fuel Station	Bangalore	Karnataka	Bangalore
87	West	Sitaram Petroleum	Surat	Gujarat	Laskana
88	East	Tiwary Bechar & Co Pvt.Ltd	Ranchi	Jharkand	Ranchi
89	West	Suryavandana Transport	Rajkot	Gujarat	Rajkot

90	South	Venkateswara & Company	Bangalore	Karnataka	Madivala, Bangalore
91	South	Bp,Ghar-Maraimalai Nagar	Chennai	Tamil Nadu	Maraimalai Nagar
92	South	Bp Thonnakkal	Ernakulam	Kerala	Thonnakkal
93	East	S.K.Rahaman & S.F.Rahaman	Bhubaneswar	Odisha	Bhubaneswar
94	South	Bp-Anna Nagar (Chennai)	Chennai	Tamil Nadu	Chennai
95	West	Alkapuri Automobiles	Surat	Gujarat	Vadodara
96	West	Athwa Automobiles	Surat	Gujarat	Surat
97	South	Bp Ernakulam	Ernakulam	Kerala	Eranakulam
98	South	Keshav Petrofil	Hyderabad	Telangana	Hyderabad
99	West	The Bombay Garage Pvt.Ltd.	Rajkot	Gujarat	Rajkot
100	East	Joy Auto Centre	Bhubaneswar	Odisha	Bhubaneswar
101	South	Ekayars	Chennai	Tamil Nadu	Chennai
102	South	Chandrika Srinivas Filling Station	Hyderabad	Telangana	Hyderabad
103	West	Neelu Motors	Ahmedabad	Gujarat	Ahmedabad
104	East	Bp-Patna	Patna	Bihar	Patna
105	South	Bp-Bannerghatta	Bangalore	Karnataka	Bangalore
106	South	Samahita Fuelling Station	Bangalore	Karnataka	Bangalore
107	South	Sri Devi Enterprises	Chennai	Tamil Nadu	Avadi Chennai
108	South	Bala Sai Narayana Agencies	Chennai	Tamil Nadu	Selayur
109	South	Jubilee Hills Fill. Stn.	Hyderabad	Telangana	Hyderabad
110	West	Saheed Jimdharirai Policepetrolpump	Jabalpur	Madhya Pradesh	Jabalpur
111	South	Sri Aurobindo Udyog Service Station	Trichy	Pondicherry	Pondicherry
112	South	Anuradha Auto Service Centre	Vizag	Andhra Pradesh	Visakhapatnam
113	West	Anjani Petroleum	Ahmedabad	Gujarat	Ahmedabad
114	South	Om Sai Ram Filling Station	Bangalore	Karnataka	Bangalore
115	South	K Paramasivan And Sons	Chennai	Tamil Nadu	Chennai
116	East	Fuel Point	Calcutta	West Bengal	Kolkata
117	South	Sri Chamundeeswari	Chennai	Tamil Nadu	Chennai
118	South	Central Petrol Supplies	Chennai	Tamil Nadu	Kandanchavadi Chennai
119	South	Sri Krishna Service Station	Chennai	Tamil Nadu	Chennai
120	East	Nes Adabari	Guwahati	Assam	Guwahati
121	South	Hitech Filling Station	Hyderabad	Telangana	Hyderabad
122	South	Nagpals Garage	Bangalore	Karnataka	Bangalore
123	South	Om Sakthi Service Station	Chennai	Tamil Nadu	Chennai
124	West	Patel Petroleum	Surat	Gujarat	Silvassa
125	West	Shri Siddhi Vinayak Petroleum	Surat	Gujarat	Surat
126	South	Park View Service Station	Bangalore	Karnataka	Bangalore
127	South	Indubaala Carriers	Hyderabad	Telangana	Keesra Mandal, Hyderabad
128	West	Patel Automobiles	Indore	Madhya Pradesh	Ratlam
129	West	Dhanraj Motors	Surat	Gujarat	Surat

130	South	Saravana Service Station	Chennai	Tamil Nadu	Ayyappanthangal
131	West	Ambe Petroleum	Surat	Gujarat	Vadodara
132	West	N.M Shamsuddin & Sons	Surat	Gujarat	Vadodara
133	South	Advaita	Bangalore	Karnataka	Tavarakere, Bangalore
134	South	Jainpax Filling Centre	Bangalore	Karnataka	Bangalore
135	South	Sri Shankara Service Station	Bangalore	Karnataka	Bangalore
136	South	G.B.S. Reddi & Co.	Bangalore	Karnataka	Bangalore
137	South	Sri Varshath	Bangalore	Karnataka	Bangalore
138	South	Bp Shanthi Colony-Annanagar	Chennai	Tamil Nadu	Chennai
139	East	Oswal Highway Services	Raipur	Chhattisgarh	Raipur
140	East	Daga Brothers	Raipur	Chhattisgarh	Raipur
141	South	A S M Abdul Cader And Co	Chennai	Tamil Nadu	Chennai
142	South	Coimbatore Lorry Owners Assoc.	Coimbatore	Tamil Nadu	Coimbatore
143	South	E.M. Steele Filling Station	Bangalore	Karnataka	Bangalore
144	South	Radha Agencies	Chennai	Tamil Nadu	Chennai
145	South	J S N Petrol Pump	Bangalore	Karnataka	Bangal
146	South	Balasubramanian Auto Diesel Centre	Chennai	Tamil Nadu	Chennai
147	South	Jcpl Fuel Station	Chennai	Tamil Nadu	St.Thomas Mount, Chennai
148	East	Rajdhani Fuel Station	Patna	Bihar	Bailey Road (Dhanaut)
149	West	Kargil Petroleum	Ahmedabad	Gujarat	Ahmedabad
150	South	Cyberabad Filling Station	Hyderabad	Telangana	Hyderabad
151	South	Sarath Fuels	Chennai	Tamil Nadu	Chennai
152	South	Vamshi Fuel Point	Hyderabad	Telangana	Hyderabad
153	South	University Flg. Stn.,	Hyderabad	Telangana	Hyderabad
154	South	Mohsin Motor Needs,	Hyderabad	Telangana	Hyderabad

EXHIBIT NO. 8

30.12.2020

PRESENT STATUS OF INSTALLATION OF VRS - STAGES 1A, 1B AND 2 BY 4th to 6th RESPONDENTS IN CHENNAI CITY**I. I O C L (4th Respondent)**

Sl.No	Name of Outlet	1-A	1-B	2	Remarks
1	Immanuel Agencies,	----	Yes	Yes	1-B & 2 ;Installed & working
2	S.B. Enterprises	---	Yes	Yes	----- do -----
3	Woodlands Enterprises	---	Yes	Yes	-----do -----
4	3 more outlets (names not disclosed)	----	No	No	Admitted through RTI Reply

Note : Names of 3 Outlets and status of Stage 1-A has not been disclosed by R-4. (Ref; RTI Reply dated 09.12.2020)

II. B.P.C.L (5th Respondent)

Sl.No	Name of Outlet	1-A	1-B	2	Remarks
1	Radha Agencies	---	No	Yes	Only No.2 Installed- Not working
2	Central Enterprises	---	No	Yes	Only No.2 Installed - Not working
3	Balakrishna	---	No	Yes	Only No.2 Installed - Not working
4	Sridevi	---	No	Yes	Only No.2 Installed - Not working
5	Saravana	---	No	Yes	Only No.2 Installed - Working
6	A S M	---	No	---	Dealer not available
7	J C P L	---	No	Yes	Only No.2 Installed - Working
8	Bala Sai Narayana	---	No	Yes	Only No.2 Installed - Working
9	Paramasivan	---	No	Yes	VRS Work Not completed
10	Sri Krishna Service Station	---	No	Yes	Dealer not available
11	Balasubramaniam Auto Diesel Centre	---	No	No	Not Installed
12	Ekayars	---	No	Yes	Only No.2 Installed - working
13	Sarath	---	No	Yes	Only No.2 Installed - working

14	Sri Chamundeswari	---	No	Yes	Only No.2 Installed - Not Working
15	B.P. - Anna Nagar	---	No	Yes	Only No.2 Installed - working
16	B.P - Shanthi Colony	---	No	Yes	Only No.2 Installed - working
17	Om Sakthi Fuel Station	---	No	---	Dealer not available

Note : R-5 has not disclosed separate status of stage 1-A&B and 2 Above data obtained by the Applicant through field enquiry. Status of stage 1-A could not be obtained .

III. H.P.C.L (6th Respondent)

Sl. No	Name of Outlet	1-A	1-B	2	Remarks
1	Selvan Service Station	---	---	Yes	Only No.2 Installed - working
2	Lans Service Station	---	---	Yes	Only No.2 Installed - working
3	Anna Nagar Auto Service,	---	Yes	Yes	No. 1-B &2 Installed - working
4	Balaji Agencies	---	Yes	Yes	No. 1-B &2 Installed - working
5	Saran Agencies	---	---	Yes	Only No.2 Installed - working
6	Sri Murugan Agencies	---	Yes	Yes	No. 1-B &2 Installed - not working
7	Shyamala & Co.	---	----	Yes	Only No.2 Installed - working

Note : Status of Stage 1-A has not been disclosed by R-6.
(Ref; RTI Reply dated 09.12.2020)

NOTE ;

OBSERVATIONS; ALL THE ABOVE OUTLETS COME UNDER THE AMBIT OF THE DIRECTION DATED 12.02.2016 ISSUED BY CPCB PRESCRIBING 31.12.2017 AS THE TARGET DATE FOR COMPLETION OF THE INSTALLATIONS. ABOVE REPORT SHALL REVEAL THAT EVEN 50% OF THE PRESCRIBED INSTALLATION WORKS ARE YET TO BE COMPLETED, EVEN AFTER 3 YEARS OF DELAYS.

**BEFORE THE HON'BLE NATIONAL
GREEN TRIBUNAL SOUTHERN ZONE
SITTING AT CHENNAI**

Original Application No.138 of 2020 (SZ)

V.B.R. Menon,
B.E (Mech), MBA (IIMA), LLB,
Advocate,
Flat No: 4B, Brook Dale Apartments,
No:12, P.T. Rajan Salai,
K.K. Nagar, Chennai – 600 078 ... Applicant

And

The Chief Secretary to
Government of Tamilnadu,
Secretariat, Fort.St.George,
Chennai - 600 009
and 7 others Respondents

**COMMON OBJECTIONS BY THE APPLICANT
TO THE STATUS REPORT FILED BY
THE 4th TO 7th RESPONDENTS.**

**V.B.R Menon, B.E, MBA(IIMA), LLB,
Party-in-Person
Ph: 9384762930**